

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2011

Dated :16th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh State Power Distribution Co. Limited ... Appellant(s)

Versus

Chhattisgarh State Power Generation Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. K. Gopal Chaudhary with
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s): Mr. M.G. Ramachandran, Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2
Ms. Suparna Srivastava for R.1, 2 & 5

ORDER

At the request of the learned counsel for the parties, Post the
matter on **01.02.2012.**

(V.J. Talwar)
Technical Member
Ts/ss

(Justice M. Karpaga Vinayagam)
Chairperson